

Issue notice, returnable on 7th May, 2021.

Dasti, in addition, is permitted.

Liberty is granted to the petitioner(s) to serve notice to the respondents, including on the standing counsel for the State authorities/State of Kerala through e-mail.

As prayed, counsel for the petitioner(s) are permitted to file additional affidavit to place on record further documents.

(NEETU KHAJURIA)
COURT MASTER

(PRADEEP KUMAR)
COURT MASTER